2000

# Affidavit to be Furnished by the candidate alongwith Nomination Paper Before the Returning Officer

From Saltangary, Belass D. Constituency (Name of the Constituency)

1) I	am a candidate set up by 190	(name of the	political party ) / am cont	testing as an
"	ndependent candidate.	come tax return :		
Sl. N		Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown In Income Tax Return ( in Rupees)
1.	Self Lalit Naragon Marlat	ABYPM8452	2021-22	3843300.
2.	Spouse- Usha Kumari	ACGIPKS817A	2021-22	8 53590.0
3.	Dependent 1 Ashish Ranjan			
4.	Dependent 2 Khush boo	CUSPK0679A	2021-22	1546900.
5.	Dependent 3			
	he following case(s) is/ are pending agai	A		by the court:-
SI.		nst me in which co		by the court:-
SI.		Descript s taken cription		by the court:-
SI, No.	Offence The details of cases where the court has cognizance, Sections of the Act and desc	Descript staken cription in :		by the court:-
Sl. No.	Offence The details of cases where the court has cognizance, Sections of the Act and desc of the offence for which cognizance take Name of the court, Case No. and Date of	Descript staken cription in: forder	ion	by the court:-
Sl. No. (a) (b)	Offence The details of cases where the court has cognizance, Sections of the Act and desc of the offence for which cognizance take Name of the court, Case No. and Date of taking cognizance:  Details of Appeal (s) / Application(s) for	Descript staken cription en: forder revision	NIC \	
Sl. No. (a) (b)	Offence The details of cases where the court has cognizance, Sections of the Act and desc of the offence for which cognizance take Name of the court, Case No. and Date of taking cognizance:  Details of Appeal (s) / Application(s) for (if any) filed against the above order(s)	Descript staken cription en: forder revision	NIC \	

(c)	Punishment imposed:	- NIL -
-		

#### (5) That I give herein below the details of the assets (movable and immovable etc.) of myself, my spouse and all dependents:

#### A. Details of movable assets:

(Note:

- 1. Assets in joint name indicating the extent of joint ownership will also have to be given
- In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/ Institution and Branch are to be given
- Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.
- 4 . Dependent', here means a person, substantially dependent on the income of the candidate.
- 5. Details including amount is to be given separately in respect of each investment)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Cash in hand	124700/-	1083001-	8460/-	16910/-	
(ii)		15 6. 0. 29 May 1 2 5 1 5 5 1 5 1 5 1 5 1 5 1 5 1 5 1 5	422154234	S. Labor S. Mr. S. C.	Property of Str.	
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	SAN SASTARAN	_	_		
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	STO Dead of	I Sylvester	S. S	25 629 A. 1. 1. 1. 1. 1. 1. 1. 1. 1. 1. 1. 1. 1.	
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	_	_	_		
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	2423680. 13		6 S Arestal		
(vii)	Jewelry, bullion and valuable thing (give details of weight and value)	5920-Gold R 250001-		\$0 gma-Gol R 250000/-	40gra-Gete B2000001-	

(viii)	Any other assets such as value of Claims/interest	Zero	Zero	Tero	Zero.	
(ix)	Gross Total value	98,64327.21	54,75,012-24	10,36,745.76	12,92,306-10	

B. Details of Immovable assets:

(Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated 2. Each land or building or apartment should be mentioned separately in this format.)

S. No	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Agricultural Land Location(s) Survey number(s)	Anchat-Sultango Mausa - Manjtul Earravanali No -1	i .			
	Area (Total measurement in acres)	3 Acra 64-250	aci			
	Whether inherited property (Yes or NO)	YES		1		
	Date of purchase in case of self acquired property	N.A				
	Cost of Land (in case of purchase)at the time of purchase	N.A				
	Any Investment on the land by way of development, construction etc.	NIL				
	Approximate Current market value	2375000/-				E
(ii)	Non-Agricultural Land Location(s) Survey number(s)				1	
	Area (Total measurement in sq. ft.)					
	Whether inherited property (Yes or NO)					
	Date of purchase in case of self acquired property					
	Cost of Land (in case of purchase) at the time of purchase					
	Any Investment on the land by way of development, construction etc.					
	Approximate Current market value					
(iii)	Commercial Buildings (including apartments) -Location(s) -Survey number(s)					
	Built up Area (Total measurement in sq. ft.)					

	Whether inherited property (Yes or NO)					
	Date of purchase in case of self acquired property					
	Cost of property (in case of purchase) at the time of purchase					
	Any Investment on the property by way of development, construction etc.					
	Approximate Current market value	100				
(iv)	Residential Buildings (including apartments,) -Location(s) - Survey number(s)		Nagar Arrishad Sultangand Zamayanali'Na Anchal-Scutt	847		
	Area (Total measurement in sq. ft.)		2688 St ft			
	Built up Area (Total measurement in sq. ft.)		134457.84.			
	Whether inherited property (Yes or NO)		No			
	Date of purchase in case of self acquired property		16-03-1993	e Liva		a this
	Cost of property (in case of purchase) at the time of purchase		Ry 11255/-			
	Any Investment on the land by way of development, construction etc.					
	Approximate Current market value		R.5500000/-			
(v)	Others (such as interest in property)					
(vi)	Total of Current Market Value of (i) to (v) above	2375000  -	5500000 -	Zero	Zero.	

(6) I give herein below-the details of liabilities/ dues to public financial institutions and government: (Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of loan	Zeno	Zen	Zerv	Zero.	
	Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of loan	Zew	Lor	Zero	Ton	

	Any other liability				
	Grand total of liabilities	1			
(ii)	Dues to departments dealing with government accommodation				
	Dues to departments dealing with supply of water				
	Dues to departments dealing with supply of electricity				
	Dues to departments dealing with supply of telephones/mobiles			4	
	Dues to departments dealing with government transport (including aircrafts and helicopters)				
	Income Tax Dues				
	Wealth Tax Dues				
	Service Tax Dues				
	Municipal /Property Tax Dues				7
	Sales Tax Dues				
	Any other dues				
	Grand total of all Govt. dues				

(7) Details	of profess	ion or occupation	serri	ce.		
b.	Spouse	Retired	trom	state	Govt.	Service
		alification is as un			1	

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.)

### (9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1,	Name of the candidate	Sh./Smt/Kum. Lalit Narayon Monday	
2.	Full postal address	At-Manjhli, Sultansoni, Bhazalpur Bi	ha
3.	Number and Name of the constituency and state	Sultangoni -157	213
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	120	
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	NIL	

	(c) Total number of Pending cases where the court (s) have taken cognizance						NIL				
5.	PA	PAN of			Year for which last Income Tax Return filed			Total Income Show			
	(a)	Candidate			P.Y	1021-22		3 8	843300.00		
		Spouse:				7 2021-2		Annual Confession Conf	53590.4		
	(c)	Dependents			-	4:- 2021-	12	15	46900		
6.	1	Details	of Assets and	Liabil	itie	s in rupees					
		Description	Self	Spous		Dependent-I			Dependent-III		
A.		Moveable Asset (Total value)	9864327	54750	114	1036745/-	12923	06/-			
B.		Immovable Asset									
	(i)	Purchase Price and Development Cost of Immovable Property (Total Value)	N.A.			-	_				
	(ii)	Approximate Current Market Price of Asset (Total Value)	2375000/-	5500	300	_	-	-			
7		Liabilities									
		(i) Government dues (Total)	-	-		_	-				
		(ii) Loans from Bank, Financial Institutions and others (Total)		-		_	_				
8.	Hi	ighest educational qualific	cation:	Ph	4.						

#### VERIFICATION

<ol> <li>the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further</li> </ol>	40
declare that :	

(a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;

(b) I, my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified atthis the	day of
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Kalit Harayan Mundel.

6 10.8.22

Note: 1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.

- Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary Public.
- 3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned.
- 4. The affidavit should be either typed or written legibly and neatly.

Constituency: 157, Sultanganj

Name of Member: Lalit Narayan Mandal

Annexure: 1. Detail of Bank Saving Bank A/c & FDR

	Lalit Narayan Mandal		note:		Amount (in Rs.)	sweep & FD	Total
SI. No	Name of Bank	Branch	Account A/c No Bala	nce as on	Saving A/c	Balance	Amount
i ii iv v vi vii	State Bank of India Bank of India AXIS Bank Ltd ICICI Bank ICICI Bank State Bank of India State Bank of India	Sultanganj Sultanganj Sultanganj Sultanganj Sultanganj Sultanganj Sultanganj	11434712050 31/0 463910110000397 31/0 910010019999491 31/0 260701503860 31/0 260701500693 31/0 11434700702 31/0 39824046509 31/0	03/2022 03/2022 03/2022 03/2022 03/2022	168,249.29 6,183.9 161,871.7 14,727.2 13,046.0 1,144,015.1 570,893.9 2,078,987.2	9 3,838,379.00 1 0.00 6 0.00 0 0.00 0 0.00 1 372,010.00 4 0.00	6,289,376.21
i ii iii iv v	Usha Kumari (Spouse)  State Bank of India State Bank of India Bank of India ICICI Bank The Bhagalpur central coperative Bank Limited	Sultanganj Sultanganj Sultanganj Sultanganj Sultanganj	11434682829 31/ 11016746653 31/ 463910110003774 31/ 260701501101 31/ 334001004621 31/	03/2022 03/2022 03/2022	3,871,585.7 27,740.3 275,603.7 18,601.5 27,910.8	0.00 0.00 0.00	
					4,221,442.7	0.00	4,221,442.24
i 	Ashish Ranjan (Depandent -I) State Bank State Bank	Sultanganj	11434635754 31, 20248206502 31,		28,745.3 2,062.4	42	
ii	State balls				30,807.	76 0.00	30,807.76
1 11	Khushboo (Depandent-II)  HDFC Bank Zerodha (Demat A/C) State Bank of India	Gandhinagar All Sultanganj	50100026910591 31 YF4455 31 30937825913 31	/03/2021	458,078. 275,625. 85,053. 818,757.	00 0.00 95 0.00 *	818,757.10

Constituency: 157, Sultangani
Name of Member: Lalit Narayan Mandal

# Annexure -2 Equity Share & Mutual Fund

	Lalit Narayan Mandal						
Α	Equity Shares	Listed/Non List Share Price	Da	ate No	of Shares	Valu	e of shares
S.No	Company Name	Listed	₹ 2,251	10/5/2020	1	80	₹ 405,090
i	Reliance Industries Limited	Listed	₹2	10/5/2020		2	₹4
ii	Reliance home finance Limited	Listed	₹8	10/5/2020		2	₹ 15
iii	Reliance Capital	Listed	₹4	10/5/2020	2	00	₹726
iv	Nova Iron and steel Limited	Listed	₹6	10/5/2020	1	.00	₹577
٧	UG Hotels and Resorts	Listed					₹ 406,412
В	Mutual Fund			ate		Valu	ie
S.No	Name	No of Unit NAV	₹32	10/5/2020			₹ 40,884
i	ABSL Tax Relief '96	1281.23	132	10/5/2020			
	Fund-ELSS -Growth	808.288	₹ 47	10/5/2020			₹38,102
ii	Axis Long Term Equity	000.200					
-	Fund-Regular Growth	2198.467	₹18	10/5/2020			₹ 39,430
iii	Tata India Tax savings	2250.101				_	₹ 118,416
	fund Regular Plan Growth	Total A+B				_	₹ 524,828

Constituency: 157, Sultanganj

Name of Member: Lalit Narayan Mandal

	Annexure -3 Detail of	Insurance & Po	ost Office					
	Company	Place	Policy No/A/c No	Subscription date	date of maturity	Annual Premium A Years	7	Total Amount
	Lalit Narayan Manda		MAN AND AND AND AND AND AND AND AND AND A					Deposited
i	SBI Life Insurance	Sultanganj	44059801602	9/1/2011	8/31/2021	₹ 50,000	5	₹ 250,000
ii	LIC	Sultanganj	526231020	12/7/2011	2/28/2039		28	₹ 103,820
iii	Post Office	Sultanganj	5730927517	Balance as o	n 31/03/2021			₹ 122,923
					Total		100	₹ 476,743
	Usha Kumari (Spouse	)					=	
i	LIC	Sultanganj	848258474	12/9/2019	12/9/2028	₹28,416		₹28,416
ii	Post Office	Sultanganj	20031238479	Balance as o	n 31/03/2022	₹82,000		₹ 82,000
iii	Post Office	Sultanganj	10012708094		n 31/03/2022	₹4,854		₹ 4,854
								₹ 115,270
	Ashish Ranjan (Depar	ndent -I)					=	1219,210
i	LIC	Sultanganj	522649756	2/13/2007	2/13/2032	₹ 10,000 single	nrem	₹ 10,000
ii	LIC	Sultanganj	522612058				20	₹ 99,280
iii	LIC	Sultanganj	5226366824	3/28/2006			20	₹ 23,198
					Total			₹ 132,478
	Khushboo (Depander	nt-II)					=	
i	LIC	Sultanganj	522621196	3/28/2005	3/28/2025	₹6,200	20	₹ 93,000
	Post Office	Sultanganj	4568738689	The second secon	n 31/03/2021	10,200		₹1,639
	Post Office	Sultanganj	20008374461		n 31/03/2021			162000
					Total		70	₹ 256,639
							-	1250,035
	Annexure: 4 Detail of	Motor Vehicles	s					
	Lalit Narayan Mandal							
i	Hero Motor Cycle		Reg. No: BR10M9025					56,500
ii	Motor Car		Reg. No: BR01PL9163	, Month of Purhase	s: March 21			2,367,180
					Total		-	2,423,680
	Ashish Ranjan (Depar	ndent -I)					-	2,120,000
i	Motor Car		Reg No- DL11CA5997	, Date of Purchases:	07-10-2021			615000
							=	013000



प्रमाणित किया जाता है

THE LALIT NARAYAN MANCAL

क्रमाङ्क 2204-0020T ने जो श्री CHHABILA MANDAL

हैं और जिनकी जन्म तिथि 15TH OCTOBER 1958 ई॰ है R N & P R HIGH SCHOOL JALALABAD

के पुत्र/कि/पूत्री

१६७३ ई० की

73C - 018832

माध्यमितः परीक्षा में सफलता प्राप्त की । इनके प्राप्ताङ्क तथा परीक्षाफल निम्नलिखित हैं :-

	अधिनिक भारतीय भाषा प्रथम द्वितीय योग		आधुनिक भारतीय भाषा		ाधुनिक भारतीयभाषा		।धुनिक भारतीयभाषा		आधुनिक भारतीय भाषा		आधुनिक भारतीय भाषा		आधुनिक भारतीय भाषा		अंग्रेजी		समाज	साम 'विज्ञान	School Co.	363	अनिव	<b>गर्य ऐ</b> नि	न्द्रक	विषय	BIRAR BIRAR	कल	अति	रिक्त	अतिरिक्त	श्रेणी
विषय			प्रथम द्वितीय योग		अध्ययन	राजे वैक्टिया		I		LIABLE BOYARD		योग दशम पत्र			दशम पत्र के साथ	BIRAT SCHOOL EXAMINATION OF SCHOOL EXAMINATI														
पूर्णाङ्ग	800	200	200	800	800	200	800	विषय	800		200	100	900	Corre	800	800	C	800	of the Law of Colonia, St. P.	BIHAR SCHOOL EXAMINA										
उत्तीर्णाङ्क			€0			६०	३०	1994	30	विषय	₹0	विषय	30	विषय	221 11 11 11	200	विषय	30	CA CARE	BIHAN SCHOOL EXAMINA PIHAN SCHOOL EXAMINA										
प्राप्ताङ्क	49	44	93	37	62	99	50	ELM	68	AM	57	PHY	45	СН	55	467	SNK	72	509	SECOND										

पटना, तिथि

के हिंच ३१ किए कर प्राचीत व



प्रमाशित किया जाता है कि त्वित्त नारायण मंडल को, जिन्होंने स्नातकोत्तर विभाग, मागलपुर से सन् १६८० के नवम्बर मास में आयोजित १६७६की मास्टर ऑफ साइंस की परीक्षा में भौतिक विद्ञान में प्रियम वर्ग में उत्तीर्शता याप्त की, आज मास्टर आफ साइंस की उपाधि के लिए अधिकृत किया गया।

भागलपुर विश्वविद्यालय भागलपुर।

दिनांक ११ अज्ञाल, १६८४

ग्रेकाल वहात्राधीं । कुलपति

# TILKA MANJHI BHAGALPUR UNIVERSITY, BHAGALPUR-812007



By the order of the Vice-Chancellor the undermentioned candidate was declared successful on 04.12.2010 at the Ph.D. examination held in the month of December 2010.

Name of the Candidate	Subject of the Thesis
Lalit Narayan Mandal	"Studies of Electrical Properties of Some Organic Compounds"
	(20125CO)

Memo no. Res 5295 - 5306 Dated 7 61

# Copy forwarded to:

- Prof. J.N. Prasad, P.G. Dept. of Physics, Ranchi University, Ranchi, -834 008 (Jharkhand), 1.
- Prof. C.K. Sarkar, Dept. of Electronics & Telecommunication Engineering, Jadavpur 2. University, Jadhavpur, Kolkata-700 032 (W.B.)
- Dr. Kamal Prasad (Supdt.), Univ. Dept. of Physics, T.M. Bhagalpur University, Bhagalpur, 3.
- Dr. Lalit Narayna Mandal, Dept. of Physics, Murarka College, Sultanganj, Dist.: 4. Bhagalpur
- Registrars, of all the Universities of Bihar, 5.
- Association of Indian Universities, AIU House, 16 Kotla Marg, New Delhi, 6.
- Head of the P.G. Deptt. of Physics, T. M. Bhagalpur University, Bhagalpur, 7.
- The Dean of the Faculty of Science, T. M. Bhagalpur University, Bhagalpur, 8.
- Education Commissioner, Education Deptt., Govt. of Bihar, Patna, 9.
- S.O., Exam. 'C', T. M. Bhagalpur University, Bhagalpur, 10.
- Asstt., Research Cell, T. M. Bhagalpur University, Bhagalpur 11. for information.